## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO. 2067 TO BE ANSWERED ON DECEMBER 11, 2025

#### **INCOMPLETE HOUSES UNDER PMAY-U**

#### NO. 2067. SHRI E TUKARAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware that a large number of beneficiaries under the Pradhan Mantri Awas Yojana – Urban (PMAY-U) have not received their full instalments, leading to incomplete houses across several districts of Karnataka including Ballari;
- (b) if so, the details of total number of houses sanctioned, Central Assistance released and pending funds so far under PMAY-U in Karnataka, district-wise including Ballari constituency;
- (c) whether the Government has taken steps to expedite the release of pending payments and ensure timely completion of sanctioned houses and if so, the details thereof; and
- (d) if not, the reasons therefor and the timeline fixed for full disbursement and project completion?

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period, which was earlier up to 31.03.2022, has further been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

As per the Scheme guidelines of PMAY-U, Central Assistance is released to States/ UTs in three instalments of 40%, 40% and 20%. The release of Central Assistance is incumbent upon fulfilment of mandatory compliances by the concerned States/ UTs viz. submission of Utilisation Certificates (UCs), Aadhaar seeding of beneficiaries, Action Taken Report (ATR) on the recommendations of Third-Party Quality Monitoring Agencies (TPQMA), Geotagging of progress of construction stages of houses/projects, registration of Affordable Housing in Partnership (AHP)/ In-Situ Slum Redevelopment (ISSR)

projects under Real Estate (Regulation and Development) Act, 2016 (RERA), etc. and other instructions issued by Ministry of Finance. Due installments are released to States/UTs based on compliance as per PMAY-U guidelines.

Based on proposals received, a total of 5.77 lakh houses, involving Central Assistance of ₹ 9,697 crore have been sanctioned under PMAY-U for the State of Karnataka. Based on the compliances submitted by State Government of Karnataka, a total of ₹7,379 crore of Central Assistance has been released to the State, so far. District-wise details of houses sanctioned along with Central Assistance approved, released so far including those in Ballari constituency of Karnataka is at Annexure.

The Ministry conducts regular review with the States/UTs on progress of the scheme including timely submission of compliances by States/UTs for subsequent release of Central Assistance and its utilization for completion of the sanctioned houses within the stipulated timeline.

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Annexure referred in reply to LSUQ No. 2067 due for 11.12.2025 Including Ballari Constituency, District-wise details of houses sanctioned along with Central Assistance approved, released and pending for release in the State of Karnataka under PMAY-U

			Central	Central
Sr.		Houses	Assistance	Assistance
No.	District	sanctioned (Nos)	Sanctioned (₹ in	Released
			crore)	(₹ in crore)
1	Bagalkote	18,319	285.26	224.15
2	Ballari*	22,072	341.04	229.60
3	Belagavi	41,547	675.22	450.05
4	Bengaluru Rural	6,879	112.86	85.25
5	Bengaluru Urban	1,42,471	2,580.07	2,251.18
6	Bidar	13,081	202.87	133.66
7	Chamarajanagar	4,745	73.71	64.73
8	Chikkaballapura	6,008	92.00	61.70
9	Chikkamagaluru	6,258	99.22	79.16
10	Chitradurga	16,480	283.89	199.72
11	Dakshina Kannada	9,377	177.08	162.95
12	Davanagere	12,699	225.44	169.66
13	Dharwad	22,662	399.71	293.03
14	Gadag	15,529	240.79	205.86
15	Hassan	9,107	150.29	112.62
16	Haveri	14,542	227.88	160.57
17	Kalaburagi	27,567	474.79	373.72
18	Kodagu	773	12.20	10.41
19	Kolar	7,876	136.67	101.43
20	Koppal	9,771	152.15	118.95
21	Mandya	5,837	116.12	86.79
22	Mysuru	26,300	435.25	302.64
23	Raichur	21,301	334.25	202.17
24	Ramanagara	11,654	177.12	134.40
25	Shivamogga	17,778	285.48	198.04
26	Tumakuru	15,980	307.77	214.73
27	Udupi	4,613	84.90	69.81
28	Uttara Kannada	12,257	187.96	94.87
29	Vijayanagara*	13,168	204.55	140.09
30	Vijayapura	30,132	463.64	314.31
31	Yadgir	10,175	156.75	133.22
Total		5,76,956	9,696.89	7,379.43